

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1919**  
TO BE ANSWERED ON FRIDAY, THE 28<sup>TH</sup> DECEMBER, 2018

**UTILISATION OF MPLADS FUNDS**

1919. SHRI P.L. PUNIA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether MPLADS fund can be utilised by MPs for repairing identified black spots in their constituencies;
- (b) if so, the details of all such instance where MPLADS funds have been utilised for repairing black spots; and
- (c) if not, the reasons therefor and whether Ministry would consider making such a provision?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS [SHRI VIJAY GOEL]

(a) to (c): No, Sir. The objective of the Members of Parliament Local Area Development Scheme (MPLADS) is to create durable community assets based on locally felt needs and as per recommendation of Hon'ble MPs. As per Guidelines the recommended works are to be sanctioned by the District Authority only after getting in advance a firm commitment about the operation, upkeep and maintenance of the proposed asset from the user agency concerned. The existing Guidelines prohibits utilization of MPLADS funds on all renovation and repair works.

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